

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**1. C.P. (IB)-3299(MB)/2018**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2021**

**NAME OF THE PARTIES: - DVR Sekhar**  
**V/s**  
**Gammon India Ltd**

**Section 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). None appeared from the side of the Operational Creditor though the matter was listed for filing withdrawal Memo, however, Ld. Adv for the Corporate Debtor appeared. Since the withdrawal memo is not filed today list the matter on **16.06.2021** for filing the same if not the matter would be heard on merits.

**Sd/-**

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**

**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 11th day of May 2021  
JD